

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 03.10.2018

In the court of the Registrar

11:00 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

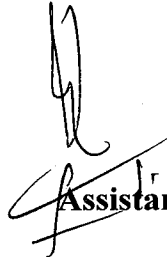
S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	MA No. 182 of 2018 in un-numbered Company App.(AT) (Ins) No. of 2018	Excello Fin Lea ltd Vs Sumit Binani & Anr	Pooja M. Saigal
2.	MA No. 180 of 2018 in un-numbered Company App.(AT) No. of 2018	Universal Heat Exchangers Ltd Vs K.Ramakrishnan	K.S.Ravichandran

Defective Appeals

3.	Comp. App. (AT) No. 2018 (F.No.27.08.2018/NCLAT/U R/789)	Bank Street Securities Pvt Ltd & Others Vs SRD Trading Pvt Ltd	Ashish Middha
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By Order
1.10.18
Assistant Registrar